

FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" WING, BANDRAEAST, BKC, MUMBAI 51, Tel/Fax 022 26591270 Email fc-bhc@nic.in

As per the instructions from Hon'ble I/c. Principal Judge, Family Court, Mumbai - Clarification on Office Order 194/2020, dated 06/09/2020

1. Urgent precipe moving through fccourtmbai@gmail.com which has been discontinued with effect from 07-09-2020.
2. The only urgent converted and mutual consent compromise matters and other urgent matters will be taken up by the respective Court as per the sitting arrangements made with effect from 07-09-2020. i.e Court Room number 1,3,5,6 will be functioning from 10.30 am to 2.30 pm and Court Room No. 2,4,and 7 will be functioning in 1.30 pm to 5.30 pm - No change
3. The New case filing is continuing as per earlier Order. i.e Sending precipe to newcasefiling.fcm@gmail.com the department will reply with Token number along with a date to file the petition. Advocates/ Party in person will come to court for filing along with token number on the date given by the Department. Timing morning 11 am to 2 pm. - No change


14/09/2020
I/c. Registrar
Family Court, Mumbai